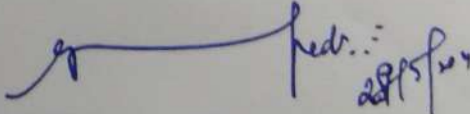


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
31-05-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
Arguments 1. LAC 3/2012 2. M.A. 22/2020 3. M.A.7/2021 To hear 4. O.S.889/2013 5. 1419/2013 6. 254/2014 7. 255/2014 8. 1280/2015 9. 1688/2015 10. FDP 2/2018 11. O.S.426/2018 12. O.S.678/2018 13. FDP 20/2018 14. M.C.196/2018 15. O.S. 953/2021	To hear 1. O.S.1625/2018 2. O.S.1922/2018 3. O.S.244/2019 4. O.S.1279/2019 5. P. Misc.1/2020 6. O.S.932/2012 7. O.S.1631/2018 8. O.S.1167/2020

Note: Other Cases will be adjourned in the CIS


Prl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru

Cause list dated 31.05.2021 of I Addl. Senior Civil Judge Court as per new S.O.P
dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Arguments
1.	OS. 1584/2007	1.	MA.101/2018
2.	OS. 1909/2008		Orders
3.	OS. 1936/2008	2.	OS. 852/2020
4.	OS. 1950/2008		
5.	OS. 966/2009		
6.	OS. 1182/2010		
7.	OS. 430/2013		
8.	FDP. 21/2013		
9.	FDP. 51/2015		
10.	Ex. 71/2018		
11.	OS. 1290/2020		
	Arguments		
12.	OS. 727/2010		
13.	MA.88/2013		
14.	MA.101/2017		
15.	OS.922/2018		

Sd/-

C/c I Addl. Senior Civil Judge,

Cause list dated 31.05.2021 of II Addl. Senior Civil Judge Court as per new S.O.P
dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Hearing
1.	OS.1296/2005	1.	OS. 1013/2018
2.	OS.2319/2007	2.	OS. 1032/2018
3.	OS. 412/2010	3.	OS. 1092/2018
4.	OS. 965/2010	4.	OS. 1114/2018
5.	OS. 1183/2010	5.	MA. 88/2018
6.	OS. 37/2011	6.	MA. 89/2018
7.	OS.624/2015	7.	FDP.32/2018
8.	OS. 78/2016	8.	OS. 636/2019
9.	Mis. 40/2016	9.	OS. 1635/2019
10.	OS.1002/2017	10.	OS. 401/2020
11.	OS. 1231/2017	11.	OS. 1035/2020
12.	OS. 1573/2017	12.	OS. 202/2021
13.	OS. 43/2018		ORDERS
14.	OS. 472/2018	13.	Ex.72/2019
15.	OS. 533/2018		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **31.05.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1) OS. 2828/2006 2) OS. 816/2008 3) OS. 294/2012 4) OS. 662/2012 5) OS. 1491/2014</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>6) OS. 1778/2014</p>	<p style="text-align: center;"><u>HEARING</u></p> <p>7) FDP. 46/2015 8) OS. 182/2016 9) FDP. 32/2016 10) OS. 333/2018 11) OS. 747/2018</p>

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted to 31-05-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments 1.O.S.265/2004 2. FDP14/2011 3.R.A.85/2012 4. Ex.13/2013 5. R.A.134/2013	Arguments 1. M.A.31/2015 2.M.A.66/2018 3.O.S.1136/2018 4. O.S.23/2019 5. O.S.37/2020
To hear on IAs 1 O.S.95/2010 2. O.S.96/2010 3. O.S.97/2010 4. O.S.872/2012 5. Ex.7/2013 6 Ex. 9/2013 7.Ex.12/2013 8. Ex.14/2013	To hear on IAs 1. O.S.1235/2018 2. R.A.35/2014 3. O.S.116/2016 4. M.C.181/2018 5. R.A.70/2019 6. O.S.1745/2019 7. O.S.752/2021

IV ASCJ 28.05.2021
Bengaluru Rural District, Bengaluru

Cause list dated 31.05.2021 of VI Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Hearing
1.	OS. 175/2007	1.	OS. 1665/2015
2.	OS. 2495/2007	2.	RA. 8/2017
3.	OS. 1128/2009	3.	OS. 612/2020
4.	OS. 895/2011	4	OS. 1074/2020
5.	OS. 224/2012	5.	OS.931/2021
6.	OS. 182/2014		Arguments
7.	OS. 348/2014	6.	OS.1372/2016
8.	OS. 350/2014		
9.	OS. 692/2014		
10.	OS. 763/2014		
11.	OS. 980/2014		
12.	OS. 1539/2014		
13.	OS. 566/2015		
14.	OS. 838/2015		
15.	OS. 1010/2015		

Sd/-
C/c VI Addl. Senior Civil Judge,